- -

- 9. Sectoral Programme such as Fisheries, Sericulture, Animal Husbandry, etc.:
- 10. Composite land based irrigation schemes;
- 11. Prevention of shifting cultivation; and
- 12. Redemption of small loans of tribal defaulters.

In the three years from 1985-86 to 1987-88, 449,157 Scheduled Tribe families have been economically assisted under various poverty alleviation programmes. An externally assisted multi-sectoral project for tribal development has been taken up from 1988-89 in Kashipur Block of Koraput District, Orissa. The Project cost is estimated at Rs. 31.7 crores over 14 years of which the first 7 years will from the core development period.

Rural employment is provided under the National Rural Employment Programme (NRFP) and Rural Landless Employment Guarantee Programme (RLEGP).

In Orissa, 203.64 lakh mandays of employment have been generated under NREP from 1985-86 to 1987-88 for Scheduled Tribes. Employment generated in Orissa in the same period for Scheduled Tribes under RLEGP is 165.82 lakh mandays.

लोहा उद्योगों के लिए भ्रन्तर्राब्द्रीय बाजार से फोयले की खरीद

- (1) 1232. श्री राम नरेश यादव : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि सरकार ग्रपने लोहा उद्योगों के लिये ग्रन्तर्राष्ट्रीय बाजार से कोयले की खरीद करती है;
- (ख) यदि हां, तो क्या यह भी सच है कि पिछले वर्ष सरकार ने दीर्षकालीन

@पूर्वतः त्रतारांकित प्रश्न 668; 1 सगरस, 1988 से स्थानांतरिक । करार प्रणाली के ग्रन्तगंत खरीद करने की बजाय हाजिर खरीद प्रणाली के अन्तर्गत कोयले की खरीद की थी ;

- (ग) यदि हां, तो क्या यह भी सच है कि देश को इस प्रकार की खरीद करने के से हानि उठानी पड़ती है ; श्रौर
- (घ) यदि हां, तो हाजिर खरीद (स्पाट परचेज) प्रणाली ग्रपनाये जाने के क्या कारण हैं ?

इस्पात ग्रौर खान मंत्रालय में इस्पात विभा। में राज्य मंत्री (श्री योमेन्द्र मकवाना) : (क) ग्रौर (ख) जी हां।

(ग) जी, नहीं ! ...

(घ) तथापि, अन्तर्राष्ट्रीय बाजारों और आयात की आवश्यकताओं की मां के संबंध में किये गये अध्ययन की दीर्घाविध व्यवस्था के संभावित लाभों की जांच की जा रही है।

Chillies under purview of ACPC 3. 3

1233. DR. YELAMANCHILI SIVAJI: Will the Minister of AGRICULTURE be pleased to state:

- (a) What are the reasons for not including chillies in the list of commodities under the purview of Agricultural Costs and Prices Commision; and
- (b) whether there is any proposal for including the commodity in the above list?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV). (a) Since the production of chilies is of localised nature and its contribution to the total crops output is nominal, it has not been considered appropriate to bring this crop under the purview of the Commission for Agricultural Costs and Prices (CACP) for recommending its support price.

(b) No. Sir.